

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 23**  
**(IB)-100(PB)/2024**

**IN THE MATTER OF:**

Pinkcity Electronics Private Limited ... Applicant/Petitioner

**Order under Section 59 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 22.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Sunil Kumar, with Mr. Pradeep Kumar,  
Liquidator

For the Respondent :

**ORDER**

Ld. Counsel Mr. Sunil Kumar for the liquidator appears physically along with the Liquidator Mr. Pradeep Kumar and submitted that the Report of ROC has been filed. However, the same is not available on the DMS/E-portal.

Ld. Counsel for the Liquidator undertakes to file his copy of the ROC Report before this Tribunal through an affidavit and also to upload the same on the DMS/E-portal.

At his request, list the matter **on 06.05.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**